

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 42 of 2011, 13 of 2010 & 198 of 2010
& IA No. 278/10

Dated: 2nd December, 2011

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Appeal No. 42 of 2011

**Maharashtra State Electricity
Distribution Co. Ltd.**

.... Appellant

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

... Respondents

Counsel for the Appellant (s) : --

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Rohit K.Singh for Mr. G. Umaphathy

Appeal No. 13 of 2010

Ispat Industries Ltd.

.... Appellant

Versus

**Maharashtra State Electricity Distribution
Co. Ltd.**

... Respondent

Counsel for the Appellant (s) : Mr. Rohit K. Singh for Mr. G. Umaphathy

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for MERC

Appeal No. 198 of 2010
& IA No. 278/10

Ispat Industries Ltd.

.... Appellant

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Anr.**

... Respondents

Counsel for the Appellant (s) : Mr. Rohit K. Singh for Mr. G. Umaphathy

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for MERC

ORDER

At the request of the learned counsel for the parties, post the matter on **05.01.2012**. No further adjournment will be given.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

vs/mk